HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

HCP No. 90/2019

Mohammad Yousuf Ganie

.... Petitioner(s)

Through:- Mr. M. Ashraf Wani, Advocate

V/s

State of J&K & anr.

....Respondent(s)

Through:- Mr. M. A. Chashoo, AAG

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. Chashoo, learned AAG, seeks and is granted four days' time to produce the detention record.

List on 30.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 25.06.2020 Ram Murti